

Annexure-8

Name of the corporate debtor: M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED : Date of commencement of CIRP: 14/10/2022; List of creditors as on: 04/11/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	POSCO INDIA PROCESSING CENTER PVT LTD	Claim in Form-B received on 02-11-2022 by hand and Revised Claim in Form-B received on 04.11.2022 by E-mail	7,43,01,926.38	7,43,01,926.38	Operational Creditor	Nil	Nil	No	Nil	0	0	0	0	As on the date of application filed with AA, the claim was principle-Rs.56837100/- & Interest - Rs.15560943.35. Later Claim in Form-B was
2	Z V STEELS PVT LTD	28-10-2022	1,25,77,060	75,12,158	Operational Creditor	Nil	Nil	No	Nil	0	0	50,64,902.00	0	Interest is not considered for admission as the Memorandum of Understanding between both the

FOR NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED

R. L. Srinivas
INTERIM RESOLUTION PROFESSIONAL

